

>

Title: Resolution regarding condemning the action of Pakistan Army and calling upon Government of Pakistan to abide by Ceasfire Commitment.

MADAM SPEAKER: Hon. Members, I will place the Resolution before the House.

"This House rejects and deploras the Resolutions passed by the National Assembly of Pakistan on August 13, 2013 and of the Provincial Assembly of Punjab which make absolutely baseless and unfounded allegations against the Indian Army and the people of India.

There should be absolutely no doubt in anyone's mind, including Members of the Pakistan National Assembly, that it was the Pakistan Army that was involved in the unprovoked attack on an Indian Army Patrol on our side of the LoC on August 6, 2013.

It is unfortunate that Pakistan chose to indulge in such unprovoked attacks at a time when efforts were being made to establish a long lasting framework of peaceful, friendly and cooperative ties so that both countries may henceforth devote their resources and energies to the pressing task of advancing the welfare of their people.

India is not a threat to Pakistan or the people of Pakistan. It is the terrorist groups that have been nurtured by Pakistan to target India and have become the biggest threat to the peace in the region.

This House also strongly condemns the action of the Pakistan Army and reiterates once again that the entire State of Jammu & Kashmir, including the territory forcibly and illegally occupied by Pakistan, is an integral part of India and will always remain so. India upholds the sanctity of the Line of Control and calls upon the Government of Pakistan to abide by the ceasefire commitment of 2003 along the international border and Line of Control both in letter and spirit.

This House pays tribute to the courage and valour of the Indian Armed Force personnel who laid down their lives while upholding the sanctity of the Line of Control. Our restraint should not be taken for granted nor should the capacity of our Armed Forces to ensure the territorial integrity of our nation.

I hope the House agrees."

SEVERAL HON. MEMBERS: Yes.

*The Resolution was agreed by the House.*

MADAM SPEAKER: The House stands adjourned to meet on Monday, the 19<sup>th</sup> August 2013 at 11 a.m.

**15.05 hrs**

**The Lok Sabha then adjourned till Eleven of the Clock**

*on Monday, August 19, 2013/Sravana 28, 1935 (Saka).*

---

\* Due to continuous interruptions in the House, Starred Questions could not be taken up for Oral Answers. Therefore, these Starred Questions were treated as Unstarred Questions.

\* Not recorded.

\* Not recorded as ordered by the Chair.

\* Not recorded as ordered by the Chair.

\* Not recorded.

\* Treated as laid on the Table.

\* \* Not recorded.